

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13505/2023

(Arising out of impugned final judgment and order dated 28-02-2023 in WRITC No. 47382/2016 passed by the High Court Of Judicature At Allahabad)

U. P. POWER CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SUNEETA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124552/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14527/2023 (XI)

(FOR ADMISSION and I.R. and IA No.128463/2023-EXEMPTION FROM FILING O.T.)

Date : 18-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the respondents.

Tag along with SLP(C)No. 2341/2023.

In the meanwhile, there shall be stay of further proceedings subject to the deposit of 50% of the amount in terms of the impugned order, before this Court within four weeks from this day.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR